

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/274(CHE)2022

NAME OF THE PETITIONER : M/s Sree Sapthagiri Constructions

NAME OF THE RESPONDENT(S) : M/s Thriveni Earthmovers Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr.Gokul Raj appears on behalf of the Applicant. Ld. Counsel Mr.Satish Parasaran appears on behalf of the Respondent.

This application has been filed under Section 9 Rule 6 of IBC,2016.

Ld. Counsel for Respondent seeks and is granted **two weeks** time to file reply in the matter, rejoinder, if any, within **seven days** thereafter. Both sides are directed to serve a copy of the reply/rejoinder to their opposite side.

List the matter on **16.02.2023** for further hearing.

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SAMEER KAKAR
MEMBER (TECHNICAL)

ss

—sd—

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)